

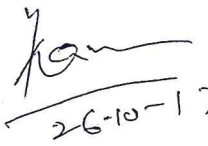

(18)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1	M. KANNAN Joint Director, Ministry of Corporate Affairs	Representing Regional Director	 26-10-17
2)	K. RAMASAMY G. VINODHAN KUMAR	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Shri M Kannan, Joint Director, in the office of the Regional Director present and stated that the RD has already filed a report wherein he has made some observations. Counsel for petitioner filed a reply to the report of the RD and furnished the same to the other side. Time extended at their request for hearing submissions. Put up on 13.11.2017 at 10.30 A.M.

-Sd-

K Anantha Padmanabha Swamy
Member (Judicial)

bc